

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.04.2018																					
S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	REVISION PETITION	ELECTION PETITION	EXECUTION APPEAL	TOTAL
1	SH. RAJNISH BHATNAGAR	D&SJ	161	6	1	385			19	53			25	19	7	6					682
2	SH. SATISH KUMAR	ADJ-1 + MACT	0				478	17		50											545
3	SH. SIDHARTH MATHUR	ADJ-2	573	7	4	11			62	257	192	22									1128
4	SH. SUNIL CHAUDHARY	ADJ-3	1388	95	9	34			48	692											2266
5	SH. MANISH GUPTA	ADJ-4	1741	106	27	58			82	794				1					1	2	2812
	TOTAL=>		3863	214	41	488	478	17	211	1846	192	22	25	20	7	6	0	0	1	2	7433

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 30.04.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	FATAL	INJURIES	DAMAGE OF PROPERTY	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	SH. AMIT BANSAL	PO MACT	455	844	10	16	92			61		1478
2	SH. SATISH KUMAR	ADJ-1 + MACT	166	201	2	169	47					585
	TOTAL=>		621	1045	12	185	139	0	0	61	0	2063

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT
ROHINI COURTS, DELHI AS ON 30.04.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	CIVIL SUITS	EVICITION PETITION UNDER DRC ACT	CONTEMPT PETITION	EXECUTION	APPEALS-MCA	APPEALS-RCA	APPEALS ESIC	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION ACT	GUARDIANSHIP	TOTAL
1	SH. NAVEEN KR. KASHYAP	SCJ/RC	790	81		178	4	16	10	1	15	22						1117
2	SH. SUNIL KR. SHARMA	ACJ/CCJ/ARC	685	135		105				5	99	17		2		118		1166
3	SH. VIPIN KHARB	JSCC/ASCJ/GJ	928			111	5	10				48	0		8		1	1111
4	DIVYA MALHOTRA	CJ	889		1	165						25						1080
	TOTAL=>		3292	216	1	559	9	26	10	6	114	112	0	2	8	118	1	4474

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District
at Rohini Courts, Delhi as on 30.04.2018**

S.N.	Name of the Judicial Officer	Desig.	Jurisdiction	Regular Criminal Cases under IPC other than complaint Cases	Challans	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Plea Bargaining	E.C. Act	Dept Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfesi Act	Ex. U/S PWDV CT	Excise Act	Drugs & Cosmetics Act	Other Spl. Act	CBI	Kalandras	Other State cases	DPDP Act	DMC	G. Act	J.J.Act	Total
NORTH-WEST DISTRICT																												
1	SH. RAJESH MALIK	CMM	Subhash Place	999		2								76						182								
			Ashok Vihar	521										44														
			Crime Branch	96																								
			Others											11	16						6							1953
2	MS. EKTA GAUBA	ACMM	Crime Branch	130					0	0		35	24				0							0	0	0		
			Bharat Nagar	598					32	2		74	168				34							4	2	39		
			Maurya Enclave	713					214	0		113	269				6							1	0	9		
			Rani Bagh	467					151	0		90	222				4							8	0	4	1	
			Begumpur	850					59	0		54	291				27							11	6	15		
			Others	0					0	0		1	0								8			2	0	0		4738
3	MS. SHAMA GUTA	MM-1	Sultanpuri	1062		1	15		509				36	351					87			4	367	0	31	0		
			Ashok Vihar (Traffic Circle)		483																							
			Rohini (Traffic Circle)		212																							3158
4	SH. ANURAG THAKUR	MM-2	Aman Vihar	776					127				30	545														
			Kanjhawala	438					119				39	473														
			Shalimar Bagh	526			1		131				44	462														
			Others	0					0																			
			Bawana (Traffic Circle)		661				0																			5318
5	SH. SUSHIL KUMAR	MM-3	Rohini South	527					617				2	497								2						
			Rohini North	342					643				3	208														
			Rithala Metro Stn.	34					0				1	2														
			Udyog Nagar Metro	2					0				0	0														
			Others	2					172		1	1	492															
			Mangolpuri (Traffic Circle)		971																							4519
6	MS. POOJA AGGARWAL	MM-4	Keshav Puram	339					802				3	181														
			Vijay Vihar	418					563				7	262														
			Others	240					294				27	23														
			Nangloi (Traffic Circle)		1225																							
			STA		1233																							5751
7	SH. RAKESH KUMAR-II	MM-5	Mangolpuri	1035					757				33	285								12	304					
			Others	98					332				2	63														
			Punjabi Bagh (Traffic Circle)		779																							
			Burari (Traffic Circle)		1220																							4923
8	MS. RAJANI RANGA	MM	Mahila Court-01	1080				915						32			111											2138
9	MS. AAKANKSHA VYAS	MM	Mahila Court-02	1219				971						3			162											2355
10	MS. PRIYANKA RAJPOOT	MM	NIA	0					4094	1					1													4096
	TOTAL=>			12512		3	16	1886	9616	1	2	1	595	4984	1	16	273	71	87	182	14	18	1754	26	39	67	1	38949
				Regular Criminal Cases under IPC other than complaint cases	Challans	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Plea Bargaining	U/s 125 Cr.PC	Dept. Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfesi Act	Ex. U/S PWDV CT	Excise Act	Drugs & Cosmetics Act	Other Spl. Act	CBI	Kalandras	Other State cases	DPDP Act	DMC	G. Act		Total